## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

# LOK SABHA STARRED QUESTION NO. 161

Answered on Monday the 14<sup>th</sup> March, 2022/ Phalguna 23, 1943 (SAKA)

### **Central Assistance to Bihar**

\*161. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the additional benefits and Central Assistance being given to Bihar, based on the recommendations of the 15<sup>th</sup> Finance Commission; and
- (b) the details of the recommendations made by the 15<sup>th</sup> Finance Commission in this regard?

## **ANSWER**

#### MINISTER OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) to (b): A statement is laid on the table of the House.

# STATEMENT REFERRED IN PART (A) TO (B) OF THE REPLY TO THE LOK SABHA STARRED QUESTION NO. \*161 BY SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH REGARDING "CENTRAL ASSISTANCE TO BIHAR" FOR ANSWER ON MONDAY, MARCH 14, 2022.

(a) to (b) 15<sup>th</sup> Finance Commission (XV-FC) have recommended transfer of various types of funds to States including Bihar depending upon their eligibility determined by the Commission. Funds recommended for transfer to the State of Bihar by the 15<sup>th</sup> Finance Commission (XV-FC) are given below;

S.	Component	Amount recommended for the State of Bihar					
No.		(Rs. in crore)					
		For the	For the	For entire Award			
		Year	Year	period			
		2020-21	2021-22	2021-22 to 2025-26			
1.	Union share of the State						
	Disaster Risk Management						
	Fund( <b>SDRMF</b> )	1416.00	1416.00	7824.00			
2.	Urban Local Body						
	Grants(ULB)	2416.00	1827.00	9999.00			
3.	Rural Local Body						
	Grants(RLB)	5018.00	3709.00	19561.00			
4.	Health Sector Grants to Local						
	Bodies						
	(All components)	N.A.*	1133.10	6017.00			
	(i) For Rural Areas	N.A.*	904.47	4802.93			
	(ii) For Urban Areas	N.A.*	228.63	1214.07			
	National Disaster Risk	No State-wise allocation. Fund provided to States if					
5.	Management Fund( <b>NDRMF</b> )	calamity of severe nature strikes.					
6.	Inter-Se share of net proceeds						
	of Central Taxes & Duties	10.061%	10.058%	10.058%			
	Borrowings	(i) N	i) Normal net borrowing ceiling for				
		States including Bihar was fixed at 4%					
		of GSDP for the year 2021-22, 3.5% for the year 2022-23 and 3% each for					
		the three year period from 2023-24 to					
		2025-26					
		(ii) Additional borrowing of upto 0.50%					
		of		based on certain			
7.		pe	erformance cri	teria in Power Sector.			

<sup>(\*)</sup> Not recommended by the Commission in its Interim Report for the year 2020-21.

Based on the recommendations of the 15<sup>th</sup> Finance Commission (XV-FC), Rs.59,861.41 crore from net proceeds of Central Taxes & Duties during 2020-21 and Rs. 81,789.32 crore in 2021-22 has been released to Bihar. In addition, the following 15<sup>th</sup> Finance Commission recommended Grants have also been released to the State during 2020-21 and 2021-22 [upto 10-03-2022];

(Rs. in crore)									
Year	SDRMF	ULB	RLB	Health	NDRMF	Total			
		Grant	Grant	Sector					
				Grant					
2020-21	1416.00	2416.00	5018.00	N.A.	1255.27	10105.27			
2021-22	1132.80	759.00	3709.00	1116.31	0.00	6717.11			
Total	2548.80	3175.00	8727.00	1116.31	1255.27	16822.38			

Besides grants, borrowings of Rs. 27,285 crore in 2020-21 and Rs.28,489 crore in 2021-22 was also allowed to Bihar.

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